

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3996
ANSWERED ON:13.08.2015
Power Generation Capacity of Naptha Powers Plants
Bhamre Dr. Subhash Ramrao

Will the Minister of POWER be pleased to state:

- (a) the details of power plants using Naptha and diesel as feed stock along with their installed capacity and the quantum of power generated by them during each of the last three years and the current year, sector-wise;
- (b) the quantum of Naptha and diesel consumed in these plants during the said period;
- (c) whether the National Thermal Power Corporation Limited (NTPC) proposes to replace the Naptha/diesel with gas in their power plants including Kayamkulam plant in Kerala, if so, the details and present status thereof; and
- (d) whether the Government has received proposals from various States including Kerala for setting up power plants and if so, the details thereof along with the action taken by the Government thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b) : The Sectorwise detail of installed capacity and power generation by Diesel Based power plants (above 25 MW) during last 3 years i.e. 2012-13, 2013-14, 2014-15 and 2015-16 (upto June, 2015) is at Annex-I. The Sectorwise details of quantum of Naptha and Diesel used for power generation in Gas Turbine (Liquid Fuel based) plants during past 3 years i.e. 2012-13, 2013-14, 2014-15 and 2015-16 (upto June, 2015) is at Annex-II.

Further, Naptha & Diesel (HSD) is also used as alternate fuel in some gas based Power Plants. The detail of Installed Capacity, power generation and quantum of Naptha and Diesel used for power generation from these plants during past 3 years i.e. 2012-13, 2013-14, 2014-15 and 2015-16 (upto June, 2015) is at Annex-III.

(c) : NTPC has taken steps to convert its Kayamkulam Plant from Naptha firing to multi-fuel firing (including natural gas).

(d) : After enactment of Electricity Act, 2003, generation of electricity has been de-licensed. As such, Techno-Economic clearance of Central Electricity Authority (CEA) is not required for thermal power projects. For Hydro projects, any generating company intending to set up a hydro-generating station shall prepare and submit the proposal to CEA for its concurrence. For gas based plants, due to reduction in availability in domestic natural gas in the country and no additional domestic gas likely to be available till 2015-16, Ministry of Power has issued an advisory not to plan any gas based generation plants till 2015-16.
